

# **HIGH COURT OF CHHATTISGARH, BILASPUR**

## **ORDER**

No. 97 /  
II-13-9/2018

Bilaspur, dated 19 December, 2018

The resignation tendered by following Contingency Paid Employees are accepted with effect from the date as mentioned below:-

<b>S. No.</b>	<b>Name/Father's/Husband Name</b>	<b>Date of Resignation</b>
1.	Shri Sagar Singh S/o Shri Bihari Lal Chouhan Address- Village + Post – Khokhsa, Ward No. 9, Tahsil-Janjgir, District-Janjgir Champa (C.G.) Pin 495668.	30.08.2018
2.	Shri Shailendra Kumar Patel S/o Shri Ram Kumar Patel Address - Village + Post – Ghutku, Thana-Koni, Tah.-Takhatpur, Distt.-Bilaspur (C.G.) Pin-495112.	29.08.2018
3.	Shri Sankalp Dhirhi S/o Shri Laxmi Prasad Dhirhi Address – Gurughasidas Nagar, Ward No. -5, Khond Road, Akaltar, Distt.-Janjgir-Champa (C.G.) Pin – 495552.	31.08.2018
4.	Shri Govinda Sahu S/o Shri Khilawan Ram Sahu Address – Narmada Sahu, Ward No.- 3, Infront of Garden, Bemetar, Distt.-Bemetar (C.G.) Pin- 491335.	06.09.2018
5.	Smt. Raksha Namdev W/o Shri Suresh Namdev Address – Ward no.-28, Katiyapara, Juna Bilaspur, Near Prakash Kirana, Bilaspur (C.G.).	12.10.2018
6.	Smt. Santoshi Gendle W/o Shri Manohar Lal Gendle Address – Village-Lawer, P.O. - Koni, Thana- Masturi, Distt.-Bilaspur (C.G.).	10.09.2018
7.	Smt. Maheshwari Suryawanshi W/o Shri Rupesh Kumar Khare Address – Village-Lakhasar, Post-Kathakoni, Tahsil- Takhatpur, Distt.-Bilaspur (C.G.).	17.09.2018
8.	Shri Om Prakash Markam S/o Shri Sohit Ram Markam Address – House No.-95, Abhishek Vihar, Phase-2, Mangala, Bilaspur (C.G.) Pin-495001.	30.08.2018
9.	Shri Meghnath Dhruw S/o Shri Devkumar Dhruw Address – P.M.T. Boys Hostel, Mandir Chowk, Jarhabhatha, Bilaspur (C.G.) Pin-495001.	28.08.2018

By order of Hon'ble the Chief Justice

**Sd/-**  
**(Neelam Chand Sankhla)**  
Registrar General

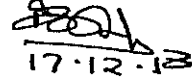
Endt. No. 12037 /  
II-13-9/2018

Bilaspur, dated 19 December, 2018

**Copy forwarded to: -**

1. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,

2. Registrar (Vigilance/I. & E.), High Court of Chhattisgarh, Bilaspur,
3. Additional Registrar (DE & E/Admn.), High Court of Chhattisgarh, Bilaspur,
4. I/c Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur, with a request to get it uploaded in the website of this High Court,
5. Budget Officer, High Court of Chhattisgarh, Bilaspur,
6. Deputy Registrar (Protocol/Accounts), High Court of Chhattisgarh, Bilaspur,
7. Assistant Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
8. Court Officer, High Court of Chhattisgarh, Bilaspur,
9. **All concerned from 01 to 09 of above table.**  
***for information /necessary action.***

  
17.12.12

**(Neelam Chand Sankhla)**  
Registrar General